

Completion of roads under CRF

2990. DR. VIJAY MALLYA:
SHRILALITSURI:

Will the Minister of SHIPPING, ROAD TRANSPORT AND HIGHWAYS be pleased to state:

(a) whether it is a fact that 625 roads were approved under Central Road Fund (CRF) scheme;

(b) if so, the parameters adopted by Government to include these roads under (CRF) scheme;

(c) the total funds released so far, for its execution;

(d) whether there is a deadline for the completion of these roads; and

(e) if so, by when the works would be completed?

THE MINISTER OF STATE IN THE MINISTRY OF SHIPPING, ROAD TRANSPORT AND HIGHWAYS (SHRI K.H. MUNIAPPA): (a) and (b) The Government, since 2000-01 and upto 31 st July, 2006 has, under Central Road Fund (CRF) scheme approved 3932 projects amounting to Rs. 7559.61 crore for improvement of State roads of various States and Union territories. The Government has formulated guidelines for approval of works under this scheme. The guidelines provide, *inter alia*, for approval of improvement of a State Highway, Major District Road and other roads of importance excluding rural roads. The projects under this scheme need to be identified with a view to have balanced development of the road network in the entire State.

(c) to (e) Since 2000-01 and upto 31st July, 2006, a sum of Rs. 4668.99 crore has been released to the States/UTs for improvement of State roads under CRF scheme. The development of State roads funded under this scheme is a continuous process and, therefore, no specific time-frame can be given. However, the guidelines provide that the completion period of individual project is not to exceed 24 months including period of tendering.

Four laring of national highway towards Mundra Port

2991. SHRI SURYAKANTBHAIACHARYA:
SHRI VIJAYKUMAR RUPANI:

Will the Minister of SHIPPING, ROAD TRANSPORT AND HIGHWAYS be pleased to state:

[24 August, 2006]

RAJYA SABHA

(a) whether Government propose to four-lane the National Highway leading to Mundra Port;

(b) if so, whether any time-bound programme has been framed for the completion of the project; and

(c) if so, the details thereof?

THE MINISTER OF STATE IN THE MINISTRY OF SHIPPING, ROAD TRANSPORT AND HIGHWAYS (SHRI K.H. MUNIAPPA): (a) to (c) Four laning of Gandhidham-Mundra Section of NH-8A (Extn.) in Gujarat has been approved under National Highways Development Project (NHDP) Phase IIIA on Build Operate and Transfer (BOT) basis by the Government. Steps are being taken for award of consultancy services for conducting feasibility study to consider the possibility of award of this section on Design Build Finance and Operate (DBFO) basis. The stretches approved under NHDP Phase IIIA are targeted to be completed by December, 2009.

Upgradation of National Highways In Gujarat

2992. SHRI VIJAYKUMAR RUPANI:

SHRI SURYAKANTBHAIACHARYA:

Will the Minister of SHIPPING, ROAD TRANSPORT AND HIGHWAYS be pleased to state:

(a) whether it is a fact that all the stretches connecting the Union Territories near Gujarat have not been upgraded to National Highways;

(b) if so, the reasons therefor;

(c) the names of the stretches left out from the purview of upgradation; and

(d) the criterion laid down for qualifying for such upgradation?

THE MINISTER OF STATE IN THE MINISTRY OF SHIPPING, ROAD TRANSPORT AND HIGHWAYS (SHRI K.H. MUNIAPPA): (a) Yes, Sir.

(b) and (c) Dadra and Nagar Haveli and Daman near Gujarat are already located near National Highway No. 8 and Diu is located near National Highway No. 8E. Based on the traffic volume, Government of India has agreed in principle for widening to four-lane the three connecting roads viz (i) Vapi-Daman road (ii) Vapi-Silvasa road and (iii) Bhilad-Naroli-Silvasa